

**DIVISION BENCH**

**O-126**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/444(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> March, 2021, 10:30 A.M**

Name of the Company	DELTA SALES AND SERVICES Vs. BRIJLAXMI PAPERS PRODUCTS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances**

For the Operational Creditor

Ms Sweta Gandhi Murgai, Advocate

For the Corporate Debtor

Mr. Aniket Bhattacharya, Advocate

**ORDER**

Ld. Counsel for the parties present.

Ld. Counsel for the Corporate Debtor seeks time to file vakalatnama, board resolution and reply affidavit. At request, three weeks time is granted for the same. Copies of the reply shall be served on the Counsel on record for the Operational Creditor.

List the matter on 18.05.2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**